

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 460 of 2000

Thursday, this the 22nd day of June, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. C. Rajan,
S/o Chinnapaiyan
Savathur (PO), Tirupathur,
Tamil Nadu.
2. T. Raja,
S/o Theethan,
Kethirettipatti (PO),
Pappirettipatti (Via),
Dharmapuram District.
3. P. Gowaran,
S/o Periyathambi,
Savathur (PO), Tirupathur,
Tamil Nadu.
4. D. Natarajan,
S/o Duraipillai,
Annadapetti, Kollakottai,
Karuppanur PO, Tirupathur,
Tamil Nadu.
5. P. Ramasamy,
S/o Perumal,
Chinnamookkanur, Earikalvattam,
Pachal PO, Tirupathur,
Tamil Nadu.
6. C. Vediappan,
S/o Chruttaiyar,
Savathur (PO), Tirupathur,
Tamil Nadu.
7. M. Seenu,
S/o Munian,
Pachal PO, Tirupathur,
Tamil Nadu.
8. K. Samikannu,
S/o Kariyan,
Savathur PO, Tirupathur,
Tamil Nadu.
9. R. Rajamanickam,
S/o Raman,
Savathur PO, Tirupathur,
Tamil Nadu.
10. M. Selvan,
S/o Munusamy,
Sevathurpudur (PO), Tirupathur,
Tamil Nadu.

11. M. Shanmugham,
S/o Munian,
Savathur PO, Tirupathur,
Tamil Nadu.
12. K. Sivaraj,
S/o Kannugounder,
Kurusilampattu, Tirupathur,
Tamil Nadu.
13. V. Jayaraman,
S/o Varathagounder,
Jeevananthapuram,
Kunichi PO, Tirupathur,
Tamil Nadu.
14. M. Sampath,
S/o Murugesan,
Kunichi PO, Mattur, Tirupathur,
Tamil Nadu.
15. H. Anpalagan,
S/o Hanuman,
Periyar Nagar, Kurusilampattu,
Tamil Nadu.
16. K. Ganesan,
S/o Kolandai,
Savathur PO, Tirupathur,
Tamil Nadu.
17. R. Sait,
S/o Raja,
Paniyarkattai, Tirupathur,
Tamil Nadu.
18. R. Santhalingam,
S/o Raju,
Savathur PO, Tirupathur,
Tamil Nadu.
19. M. Perumal,
S/o Munusamy,
Puliyankottai,
Pachal PO, Tirupathur,
Tamil Nadu.
20. M. Dharman,
S/o Muthagounder,
Kannathur, Uthankarai (TK),
Dharmapuri District.
21. D. Munusamy,
S/o Doraisamy,
Puliyankottai, Pachal PO,
Mukkuthivattam, Tirupathur,
Tamil Nadu.

..Applicants

By Advocate Mr. P Ramakrishnan

Versus

1. Union of India, represented by its
General Manager,
Southern Railway, Chennai-3

2. Divisional Personnel Officer,
Southern Railway,
Palakkad.

3. The Section Engineer,
Southern Railway,
Thirupathur. . . Respondents

By Advocate Mr. KV Sachidanandan

The application having been heard on 22nd of June 2000,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

Applicants seek to direct the 3rd respondent to re-engage them in terms of the scheme for re-engagement and regularisation of retrenched casual labourers and also to direct the 2nd respondent to dispose of A1 and A2 representations made by the 2nd and 12th applicants and similar representations submitted by the other applicants.

2. When the OA was taken up, the learned counsel appearing for the applicants submitted that it is suffice to direct the 2nd respondent to consider and pass appropriate orders on A1 and A2 representations made by applicants 2 and 12 and similar representations submitted by the other applicants within a time frame.

3. The learned counsel appearing for the respondents submitted that the respondents have received A1 and A2 representations submitted by applicants 2 and 12 and that similar representations alleged to have been submitted by the remaining applicants have been received or not is to be verified.

4. Accordingly, the 2nd respondent is directed to consider and dispose of A1 and A2 representations submitted by applicants 2 and 12 and also similar representations, if any,

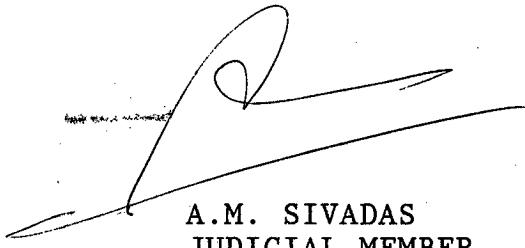
received by the respondents from the remaining applicants within a period of three months from the date of receipt of a copy of this order.

4. The original application is disposed of as above. No costs.

Thursday, this the 22nd day of June, 2000



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

ak.

List of Annexures referred to in this Order:

1. A1 - True copy of the representation of the 2nd applicant dated 6-3-99 to the 2nd respondent.
2. A2 - True copy of the representation of the 12th applicant dated 20-1-99 to the 2nd respondent.